

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

Dated, Shillong \_\_\_\_ May, 2018.

No. HCM. II/123/2015-Estt/Pt/\_\_\_\_. As resolved in the Full Court Meeting held on 28.05.2018 the High Court of Meghalaya is pleased to declare 15<sup>th</sup>, 18<sup>th</sup> 19<sup>th</sup> & 20<sup>th</sup> of June, 2018 as non-working days in lieu of 5<sup>th</sup>, 6<sup>th</sup>, 8<sup>th</sup> & 9<sup>th</sup> of November, 2018 which are now declared as working days in the High Court.

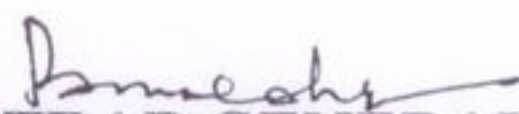
By Order,

**REGISTRAR GENERAL**

Memo No. HCM.III/123 /2015/Estt/Pt/32774 Dated, Shillong <sup>th</sup>29 May, 2018.

Copy to :-

1. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar -cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Registrar, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
11. The Chief Translator, High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Notice Board.
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